

8520 houses damaged and crop area of 0.72 lakh hectares affected. Damage to infrastructure has also been reported in 1847 villages of 17 Districts in the State.

(b) and (c) The State Government has not submitted any memorandum or formal report seeking any financial assistance for Response and rehabilitation to the people affected.

An amount of Rs. 1079.35 crore is available with the State in their Calamity Relief Fund/State Disaster Response Fund account for management of notified natural calamities.

Cattle smuggling on Indo-Bangladesh Border

*256.MS. SUSHILA TIRIYA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there has been thriving business of cattle smuggling on Indo-Bangladesh border;

(b) if so, the reasons therefor;

(c) whether hundreds of cattles are smuggled to Bangladesh daily; and

(d) if so, the steps taken to check this illegal smuggling ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLAY RAMACHANDRAN) : (a) to (d) Smuggling of cattle has been reported through the porous and riverine portions of the border between India and Bangladesh. The Indo-Bangladesh border, which is not yet fully fenced, is characterized by thick vegetation, hills and forest areas, riverine and low-lying patches, and thick population right upto zero line, thereby making it prone to illegal cross-border activities including cattle smuggling.

The Border Security Force (BSF), which is deployed on the border, has reported the details of cattle smuggling as below:-

Year	Number of cattle
2007	133,173
2008	120,547
2009	114,790
2010 (upto 31st July, 2010)	49,767
G/Total	418,277

As the fencing along the border progresses, the incidence of smuggling is exhibiting a declining trend. The Government has also adopted a multi-pronged approach to stop cross-border criminal activities including cattle smuggling. The steps taken in this regard, *inter-alia*, include:-

- * Domination of border by patrolling, laying nakas/ambushes and carrying out special operations.
- * Construction of fencing, patrol roads, floodlighting and additional Border Out Posts.
- * Use of water crafts/boats and floating Border Out Posts in riverine segments.
- * Use of force multipliers like Hand Held Thermal Imager, Battle Field Surveillance Radars, Night Vision Devices/Night Vision goggle.
- * Special operation with local sister agencies.
- * Construction of additional BOPs along borders to reduce *inter se* distance for proper domination of border by the Border Guarding Force.
- * Up-gradation of intelligence network and co-ordination with sister agencies.
- * Besides, Government has sanctioned additional 16 battalions to augment Border Out Posts in riverine/hilly/vulnerable segments of the Indo-Bangladesh border to be raised in a phased manner from 2009-10 to 2013-14. Of these two battalions have already been raised and deployed on the border.

Relief from Phyan Cyclone

*257. SHRI SANJAY RAUT : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Maharashtra has sought assistance through memorandum of Rs. 1170 crores from National Calamity Constituency Fund (NCCF) for relief to be provided to the Phyan Cyclone affected and heavy unseasonal rainfall affected people of Maharashtra; and

(b) if so, Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) and (b) Yes, Sir. The State Government has submitted a memorandum and projected an assistance of Rs. 1329.09 crore for rescue & relief and restoration works of permanent nature due to damage caused by the cyclonic storm 'Phyan' and heavy rainfall.